

MR. SPEAKER: Order, order. He has become important and so Parliament must give attention to him? (Interruptions.) Shri Desai.

12.29 HRS.

PAPERS LAID ON THE TABLE

AUDIT REPORT (RAILWAYS) ETC.

THE DEPUTY PRIME MINISTER AND FINANCE MINISTER (SHRI MORARJI DESAI): I beg to lay on the Table a copy each of the following papers:—

- (1) Audit Report, Railways, 1968, under article 151(1) of the Constitution. [Placed in Library. See No. LT-438/68.]
- (2) Appropriation Accounts, Railways, for 1966-67, Part I-Review. [Placed in Library. See No. LT-439/68.]
- (3) Appropriation Accounts, Railways, for 1966-67, Part II—Detailed Appropriation Accounts. [Placed in Library, See No. LT-439/68.]
- (4) Block Accounts (including Capital statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts, Railways, for 1966-67. [Placed in Library, See No. LT-440/68.]

ESTIMATES COMMITTEE

THIRTY-SECOND REPORT

SHRI P. VENKATASUBBAIAH (Nandyal): I beg to present the Thirty-second Report of the Estimates Committee regarding action taken by Government on the recommendations contained in the Ninety-second Report of the Estimates Committee (Third Lok Sabha) on the Ministry of Transport and Shipping—Mormugao Port.

DEMANDS FOR SUPPLEMENTARY GRANTS (WEST BENGAL), 1967-68

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): I beg to present a statement showing Supple-

mentary Demands for Grants in respect of the State of West Bengal for 1967-68.

श्री मोलू प्रसाद (बांसगांव) : अध्यक्ष महोदय, मेरा एक व्यवस्था का प्रश्न है नियम 357 के अधीन।

MR. SPEAKER: Shri Morarji Desai.

SHRI MORARJI DESAI: Sir, ...

श्री मोलू प्रसाद : मेरा एक व्यवस्था का प्रश्न है नियम 357 के अधीन।

अध्यक्ष महोदय बताइये, क्या है।

श्री मोलू प्रसाद : हमने एक अल्प सूचना प्रश्न दिया था और आधे घंटे की सूचना भी दी थी। आपके कार्यालय से...

MR. SPEAKER: There is no point of order; it is completely out of order.

श्री मोलू प्रसाद : आपके कार्यालय से जो जवाब मिला है, उसको मैं आपको सुनाना चाहता हूँ। (इंटरप्शन) आप सुनना ही नहीं चाहते हैं। पन्ना के होरों की चोरी का ...

MR. SPEAKER: If once it had been rejected, it cannot be raised on the floor of the House.... (Interruption.)

श्री मोलू प्रसाद : **

MR. SPEAKER: Order, order. Nothing he says will be taken down. He may kindly resume his seat.

12.32 HRS.

WEST BENGAL BUDGET, 1968-69

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): Sir, the House is aware that a Proclamation under Article 356 of the Constitution was issued by the President on the 20th February 1968 in respect of the State of West Bengal. By virtue of this Proclamation, the powers of the